NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 70/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>03.08.2017</u>

Name of the Company:

Lok Prakashan Ltd.

Section of the Companies Act: <u>Section 441 r/w 211(1) and (2) of the Companies</u>

Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Ishan P. Shah Advocate Petitiona Island

Learned Advocate Mr. Ishan Shah present for Petitioner. None present for Registrar of Companies.

It appears that petitioner served notice to ROC on 02.08.2017.

Hence, it is not sufficient notice.

Petitioner is directed to issue notice to ROC atleast 10 days in advance from the date of hearing.

List the matter on 27.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.